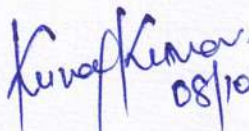


IN THE INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES, MUMBAI

Orders ready for Pronouncement on **08.10.2026**

Combination: **Shri Om Prakash Kant, AM & Ms. Debjani Mitra Neogy, JM**

Sr. No	ITA No.	Name	Bench	D.O.H.	Author
1-2	3872 & 3873/MUM/2026	Omar Ismail Solanki	C	05.10.2026	AM
3	5870/MUM/2026	Interactive Television Pvt. Ltd.	C	05.10.2026	AM
4-5	7781/MUM/2026 CO 289/MUM/2026	Perlin Cosmeceuticals Pvt. Ltd.	C	06.10.2026	AM


08/10/2026
Kunal Kumar
Private Secretary

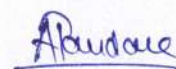
09.10.2026

**IN THE INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES
MUMBAI**

Orders ready for pronouncement on 09.10.2026

BEFORE SHRI. AMIT SHUKLA, JUDICIAL MEMBER
AND
SHRI. G. M. DOSS, ACCOUNTANT MEMBER

Sr. No	ITA No.	Name of the Assessee	Date of Hearing	Bench	Author
1	8370/Mum/2026	Radhika Rishikesh Sawant	05.10.2026	H	AM



Aditi Pandare
Private Secretary
ITAT, Mumbai Bench

Income Tax Appellate Tribunal, Mumbai Benches, Mumbai
Consolidated list of orders ready for Pronouncement on 12.10.2026

Before Shri Saktijit Dey, VP & Shri Makarand V Mahadeokar, AM

Sr No.		ITA No	Name of the assessee	Bench/ Author	Date of Hearing
1	ITA	9079/M/25	M/s. Samarth Erectors and Developers	F/VP	11.08.2026

Before Shri Vikram Singh Yadav, AM & Shri Anikesh Banerjee, JM

Sr No.		ITA No	Name of the assessee	Bench/ Author	Date of Hearing
1	ITA	6987/M/26	House of Anita Dongre Pvt. Ltd.	E/JM	08.10.2026
2	ITA	5927/M/26	HDFC Bank Ltd.	E/JM	07.10.2026

Before Shri N K Choudhry, JM & Shri Makarand V Mahadeokar, AM

Sr No.		ITA No	Name of the assessee	Bench/ Author	Date of Hearing
1	ITA	3334/M/26	M/s. Allibhai Premji Tyrewalla	J(SMC)/AM	23.07.2026


ASSISTANT REGISTRAR

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCH, MUMBAI

SHRI NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER

&

**AUTHOR: SHRI MAKARAND VASANT MAHADEOKAR,
ACCOUNTANT MEMBER**

Pronounced on 12.10.2026

Sr. no.	ITA No.	Assessee Name	Bench	Date of Hearing	Author	Result
1.	3334/M/26	M/s Allibhai Premji Tyrewalla	J(SMC)	23.07.2026	AM	Allowed


**Tarun Kushwaha
Sr. Private Secretary**

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH "K" MUMBAI**

**SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER
AND
MS. RATNA DASGUPTA, HON'BLE ACCOUNTANT MEMBER**

List of orders to be pronounced on 13TH OCTOBER, 2026 (Tuesday)

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1	6781/MUM/2024	LINK ADMINISTRATION SERVICES PVT LTD	09.10.26	K	JM
2	8787/MUM/2025	DSM NUTRITIONAL PRODUCTS INDIA PVT LTD	07.09.2026	K	JM


Soumili Das
PS

Mumbai, Dt :12/10/2026

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH "E" MUMBAI**

**SHRI VIKRAM SINGH YADAV, HON'BLE ACCOUNTANT MEMBER
AND
SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER**

List of orders to be pronounced on 13TH OCTOBER, 2026 (Tuesday)

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1	4950/MUM/2025,	KAPADIA REALTORS PVT LTD	08.10.26	E	JM

Soumili Das
Soumili Das
PS

Mumbai, Dt :12/10/2026